NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

NUMBER

PETITION NUMBER

: CP/7/2017

NAME OF THE PETITIONER(S)

: C.J GEORGE + 3

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES LTD & 13 others

UNDER SECTION

: 241/242 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Armind Pandyan (Serior Archana Coma)

Respondent

ORDER

Counsels for both the parties are present. Matter is adjourned for submissions of final arguments. Put up on 12.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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